

OFFICE OF THE DISTRICT JUDGE AT DARJEELING
(ENGLISH DEPARTMENT)

ORDER NO 107 /E

DATE : 02-07-2020

In view of this Office Order No. 104/E dated 29-06-2020, the Roster Duty for urgent hearing both in Civil and Criminal cases during the Lockdown period commencing from 01-07-2020 to 31-07-2020 to be taken up by the Additional District Judge of Darjeeling Court premises is hereby prepared as per following schedule.


Sl. No.	Name of the Judicial officer	Date of hearing
1	Sri Bibhas Chatterjee, Addl. Dist. & Sessions Judge, 3rd Court, Darjeeling	09-07-2020
2	Smt. Sudeshna De Chatterjee, Addl. Dist. & Sessions Judge, 1st Court, Darjeeling.	15-07-2020 and 20-07-2020
3	Smt. Rupanjana Chakrabarti, Addl. Dist. & Sessions Judge, 2nd Court, Darjeeling.	24-07-2020 and 30-07-2020

For the above mentioned purpose, one Bench Clerk, one Stenographer of respective court and one staff from other Court establishment if required for complete set up of court be retained in order to assist the above Judges in doing Judicial work and placing the files and necessary papers before the Sitting Judge in the above schedules.

The undersigned will remain in stand by in case of urgency.

This order is passed in supersession of Order No. 105/E dated 01-07-2020.

Inform all concerned.


(Uttam Kr. Shaw)
District Judge,
Darjeeling.

